

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 09 OF 2017**

**Dated: 02<sup>nd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Jayant Deo**

**...Appellant(s)**

**Vs.**

**The Maharashtra Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. J. P. Cama, Sr. Adv  
Mr. Krishan Kumar  
Mr. Bikram Choudhary

Counsel for the Respondent(s)

:

Ms. Aditi Sharma for Mr. Buddy A.  
Ranganadhan

**ORDER**

Issue notice to the Respondents returnable on 23.03.2017. Dasti, in addition, is permitted.

List the matter on **23.03.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*